

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 56/TT/2017

Date: 7.7.2017

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff of **Asset-I**:400 kV D/C (Quad) Dehradun-Abdullapur transmission line along with associated bays at Dehradun and Abdullapur Substation and **Asset-II**:400 kV D/C (Quad) Dulhasti-Kishenpur - single circuit strung along with associated bays at Kishenpur end under "Northern Region Strengthening Scheme-XXIV" under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.-Reg

Sir,

With reference to your letter dated 4.7.2017 pursuant to order dated 12.6.2017 in Petition No. 56/TT/2017, I am directed to intimate that your request for extension up to 21.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehrawat)  
Assistant Chief (Legal)